Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R. K. Puram, New Delhi-110066

Date: 02.05.2022

NOTICE

Division Bench matters listed on 04.05.2022 (Wednesday) and 06.05.2022 (Friday) for physical hearing are adjourned due to indisposition of the Technical Member and the next date of hearing will be available on the website www.cestatnew.gov.in in the link "court proceedings"

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. Hon'ble Members, CESTAT, New Delhi.
- 3. PA to Registrar, CESTAT, New Delhi.
- 4. Assistant Registrars, CESTAT, New Delhi.
- 5. Bar Association/Office of Commissioner (AR), New Delhi.
- 6. Website/Notice Board/Guard file.